

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 65/2013	TP 52/16	For hearing	397/ 398	Ajay Kumar Jain & Another Vs Tech Vulcan Solutions India Pvt. Ltd., & 6 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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**ORDER**

No representations from both the parties. Registry received final valuation report sent by the Valuer. Therefore, matter is again listed for hearing both sides. Issued notice to both sides. Registry to address letter to both sides to appear before this Tribunal to offer comments, if any, on the final report of the Valuer and further hearing on main matter. List it on 06.02.2018.

  
Member (T)

  
Member (J)